

ease Diagnostic Laboratories have been set up or are proposed to be set up under the Central Scheme, State-wise; and

(e) the achievements made by the National Veterinary Biological Products Quality Control Centre and the quantum of foreign assistance received for the purpose?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) to (e). The information is being collected and will be laid on the Table of the Sabha.

'Dial for Data' Service for Telephone system

4659. SHRI MADHAVRAO SCINDIA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether an extensive 'Dial for data' service is being set up in the country to be connected with the telephone system;

(b) if so, the broad features thereof; and

(c) the estimated cost of the project?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K. P. UNNIKRIISHNAN): (a) Dial-up data service on public switched telephone network is available in the country.

(b) This is available to all telephone subscribers on the public switched telephone network. The arrangement requires an interface modem between the Data Terminal Equipment and the Telephone Line. The data modem equipment can either be procured by the subscriber or hired from the Department.

(c) No additional cost is involved as the existing public switched telephone network is utilised.

[*Translation*]

Supply of good Breed goats to Farmers

4661. SHRI YUVRAJ: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is proposed to supply to farmers good breed goats developed by the Indian Council of Agricultural Research after an intensive research; and

(b) if so, by what time and if not, the reasons thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) and (b). Sir. The research for improvement of goats undertaken in the Indian Council of Agricultural Research concentrates primarily on Developing breeding strategies. Male germplasm in the form of breeding males or their semen is made available to the development agencies for supplying to farmers.

Opening of New Post Offices and Telephone Exchanges in Ajmer

4662. PROF. RASA SINGH RAWAT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any scheme for connecting each Panchayat Headquarters with communication media is being implemented;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the number of new post offices and telephone exchanges proposed to be opened in Ajmer in 1990-91?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K. P. UNNIKRIISHNAN): (a)

and (b). Yes, Sir, The draft 8th Plan objectives envisage provision of Public Call Offices in all the Gram Panchayats. During 1990-91, 15000 Public Call Offices will be installed in rural areas mostly in Gram Panchayats.

(c) Does not arise.

(d) At present there is no proposal to open a new post office in Ajmer in 1990-91. The existing telephone exchange will be expanded by 1000 lines during 1990-91.

[English]

Fencing of Indo-Bangla Border

4663. SHRI BHAKTA CHARAN DAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have taken steps to fence the Indo-Bangladesh International border;

(b) if so, the progress made in that regard so far;

(c) the time by which the fencing on Meghalaya side would be taken up; and

(d) the cost of the project?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) Yes, Sir.

(b) Sanction amounting to Rs. 325.12 lakhs for 40.35 Kms. of fencing in Assam has already been accorded. An Expenditure of Rs. 241.82 lakhs has been incurred upto February, 1990.

(c) Fencing in Meghalaya sector is proposed to be taken up during this year i.e. 1990-91.

(d) The cost of fencing in Assam and Meghalaya Sectors is expected to be Rs. 3641 lakhs approximately.

Punjab Migrants

4664. SHRI P. M. SAYEED: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of Government has been invited to the news report appearing in the Indian Express dated the 5 March, 1990 about the Punjab migrants who returned to the camps in Punjab.

(b) if so, whether it is a fact that the directives issued by the Supreme Court for the security of the migrant families have not been implemented;

(c) if so, the number of families affected thereby; and

(d) the steps taken to provide subsistence both on short term and long term basis to the families whose breadearners have been killed?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) Yes, Sir.

(b) No, Sir. Adequate security arrangements have been made.

(c) 424 families are reported to be in the Housing board colony at Pathankot.

(d) Under the scheme for grant of financial assistance to the families of terrorists victims, in Punjab, such families are eligible for ex-gratia grant of Rs. 50,000/- and a monthly subsistence allowance of Rs. 250/- in addition to employment, education and other facilities. A decision to enhance this amount to Rs. 500/- per month has been taken by Punjab Government.